

FIR No. 641/19
PS Nihal Vihar
U/s 356/379/34 IPC
State Vs. Rohit

30.07.2020 (PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING ID
919211305)

Present: Ld. APP for the State .

Sh. D. Kumar Jha , Ld. Counsel for the applicant/accused.

Heard on the bail application. It is submitted that the accused is on interim bail.

Since the ld. Counsel is seeking regular bail, let reply be called from the
IO/SHO concerned for 31.07.2020.



(PANKAJ ARORA)
M.M-03 (West), THC, Delhi

CC No. _____

Anjali Vs. Dharambir

PS Nihal Vihar

30.07.2020 (PROCEEDINGS CONDUCTED THROUGH CISCO WEBEX MEETING NO.
919211305)

Fresh complaint received . It be checked and registered.

Present: Complainant in person with Ld. Counsel, Sh. Deepak Malik.

Submission heard.

Let the ATR be called from the SHO concerned.

Put up for further proceedings on 18.08.2020.



(Pankaj Arora)

MM-03(West)/THC/Delhi

30.07.2020